

**Central Administrative Tribunal
Principal Bench**

OA No.2270/2014

New Delhi, this the 8th day of December, 2016

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. Shekhar Agarwal, Member (A)**

Dr. D.K. Satsangi
S/o Late Shri Charan Prakash Satsangi
Age 56 years, Prof. Cardiotheorosic Surgery
G.B. Pant Hospital, New Delhi
R/o B-87, Sector Alpha-I
Greater Noida, Gautam Budh Nagar
U.P. 201308.

..Applicants

(By: None)

Versus

1. Union of India
Through its Secretary
Ministry of Health & Family Welfare
Nirman Bhawan
New Delhi.
2. State of NCT of Delhi
Through its Secretary
Ministry of Health and Family Welfare
Secretariat, I.P. Estate
New Delhi.
3. Mr. Ashok Kumar, Dy. Secretary
State of NCT of Delhi
Ministry of Health and Family Welfare
Secretariat, I.P. Estate, New Delhi.
4. Sanjay Kumar Jha(Special Secretary)
Health & Family Department
Delhi Secretariat at New Delhi.
5. Sanjay Tyagi, GB Pant Hospital
New Delhi.Respondents

(By Advocates: Shri Rajinder Nischal and Shri N K Singh for
Mrs. Avnish Ahlawat)

ORDER (ORAL)**Justice Permod Kohli, Chairman :-**

None for the applicant even on the second call. On the last date of hearing also the applicant remained absent. From the interlocutory orders, it also appears that for a number of hearings the applicant intermittently remained absent. It appears that the applicant is not interested to prosecute this Original Application. Dismissed for default of appearance and non prosecution.

(Shekhar Agarwal)
Member(A)

(Justice Permod Kohli)
Chairman

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